

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

NO. 0615.0/2017

Date: 02/03/2017

It has been observed by Hon'ble Court that the office is not keeping proper track of service of processes, due office notes regarding the service are not being put in files and despite service, name of counsels are not being shown in the cause list. Therefore, in compliance of Hon'ble Court's order dated 26.08.2016 passed in DB Civil Restoration Application No. 223/2016 (Jaipur Bench) and order dated 05.01.2017 passed in DB Special Appeal Writ No. 387/2015 (Jodhpur), directions are issued as under:-

1. In cases where notices are issued through registered post, the office shall keep track of the service on the website of Postal Department and the moment service is shown as complete by either mode, the matter will be listed for orders with appropriate Office Notes and print out of report of service taken from the website of Postal Department.

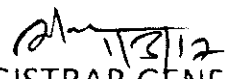
In appropriate cases, if service report with regard to all the respondents is not available on the postal website, the Office is directed to put up specific report with proper office note regarding those who have been served and those regarding whom, there is no service report available.

2. The Office shall also attach the copies of pleadings with all the notices issued through Registered post.
3. In all such cases where acknowledgment in proof of service or appearance is filed by a counsel, the office shall mandatorily enter the name of the Counsel/Government Counsel into the software immediately so that it is reflected in the cause list.

All concerned are enjoined upon to ensure strict compliance of above directions both at Principal Seat, Jodhpur and Bench at Jaipur.

Deviation shall be viewed seriously.

BY ORDER


REGISTRAR GENERAL

No.: Gen/XV/31/2017/1943-1945

Dated: 2/3/2017

Copy forwarded to the followings for information & necessary action:-

- 01 Registrar (Administration), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 02 Dy. Registrar (Judicial), Rajasthan High Court Jodhpur/ Jaipur Bench with direction to ensure strict compliance of above directions.
- 03 All the Assistant Registrars/All the Administrative Officer Judicial, Judicial Side Rajasthan High Court, Jodhpur/Jaipur Bench with *direction to ensure strict compliance of above directions.*


REGISTRAR (ADMN)